



# The Gazette of Meghalaya

EXTRAORDINARY

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8<sup>th</sup> Bhadra, 1941 (S. E.)

## PART-IV

GOVERNMENT OF MEGHALAYA

LAW (B) DEPARTMENT

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### NOTIFICATION

The 30<sup>th</sup> August, 2019.

**No.LL(B).54/2017/Pt/1.** - The Meghalaya Regulation of the Game of Arrow Shooting and the Sale of Teer Tickets Ordinance, 2019 (Ordinance No. 7 of 2019) is hereby published for general information.

### MEGHALAYA ORDINANCE NO. 7 OF 2019.

*Promulgated by the Governor on the 30<sup>th</sup> August, 2019.*

*Published in the Gazette of Meghalaya Extra-Ordinary issue dated 30<sup>th</sup> August, 2019.*

### THE MEGHALAYA REGULATION OF THE GAME OF ARROW SHOOTING AND THE SALE OF TEER TICKETS (AMENDMENT)

ORDINANCE, 2019

An

Ordinance

further to amend the Meghalaya Regulation of the Game of Arrow Shooting and the Sale of Teer Tickets Act, 2018, (Meghalaya Act No. 12 of 2018)

Whereas it is necessary in public interest to amend the Meghalaya Regulation of the Game of Arrow Shooting and the Sale of Teer Tickets Act, 2018; and

Whereas, the Legislative Assembly of Meghalaya is not in session and the Governor is satisfied that circumstances exist which render it necessary for him to take immediate action;

Now, therefore, in exercise of the powers conferred by clause (1) of Article 213 of the Constitution, the Governor is pleased to promulgate in the Seventieth Year of the Republic of India, the following Ordinance, namely.-

**Short title and Commencement.** 1. (1) This Ordinance may be called the Meghalaya Regulation of the Game of Arrow Shooting and the Sale of Teer Tickets (Amendment) Ordinance, 2019.

(2) It shall come into force with immediate effect.

**Amendment of Section 6** 2. In sub section (1) of Section 6 of the Meghalaya Regulation of the Game of Arrow Shooting and the Sale of Teer Tickets Act, 2018, for the words and figures "1000 feet or 300 meters", the words and figures "100 meters" shall be substituted;

Dated Raj Bhavan,  
Shillong, the 30<sup>th</sup> August, 2019.



**TATHAGATA ROY,**  
Governor of Meghalaya.

Dated Shillong,  
The 30<sup>th</sup> August, 2019.

**S. K. SANGMA,**  
Deputy Secretary  
to the Government of Meghalaya,  
Law (B) Department.